

(b) if so, what are the details of such arrivals and sales during the current year;

(c) whether any inquiry has been conducted into such arrivals of so called "gift clothing" and the reasons for abandoning the consignments;

(d) whether such gift clothing are arriving in other ports also; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Imported goods including bales of used clothes from Western countries, when not taken delivery of by the consignees at Madras Port are disposed of in public auction and also through sale by private agreement at the rates approved by Collector of Customs at Madras as per provision in the Major Port Trust Act.

(b) No such consignments arrived at Madras Port during the year 1980-81 (upto October 1980). The bales of clothes weighing 75 tonnes imported from Western countries were sold during 1980 (upto October 1980).

(c) The Collector of Customs, Madras, had conducted investigation in 1979 into the alleged abuse of the customs duty exemption in respect of foodstuffs, medicine, medical stores, clothing and blankets received as gifts at Madras Port from donors abroad for the purpose of free distribution. As a result of this investigations, the Collector of Customs, Madras, took action against such of the importers as were found to be misusing the concession. This action seems to have resulted in considerable reduction in the importation of so called gift consignments and in some cases even in abandonment after importation.

(d) and (e). Used clothing gift consignments are also received at Calcutta Port. When certain consignments are held up in the Port for unduly long period incurring heavy rent and the

consignees decline to clear the goods, the Port has decided in 1979 to hand-over such old used clothing to Mother Teresa and also to the Rama Krishna Mission on a half and half basis after obtaining customs clearance.

Negligible quantity of gift clothing consignments are being imported through the ports of Bombay and Cochin. There has been no import of such gift consignments of cloths through other major ports in the country.

Sending delegations to China by Dalai Lama

515. SHRI SATISH AGARWAL:
SHRI N. E. HORO:
SHRI RAJESH KUMAR SINGH:
DR. VASANT KUMAR PANDIT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Dalai Lama proposes to send more delegations to China;

(b) whether it is also a fact that Dalai Lama has also sent some delegations in the past to Tibet and if so, the achievements of these delegations;

(c) whether the Government of India have allowed Dalai Lama before such delegations are sent; and

(d) whether Government have given permission for despatching more delegations to Tibet by Dalai Lama and if so, on what grounds?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) H. H. the Dalai Lama has indicated in some of his Press interviews that he proposes to send more fact-finding delegations to China.

(b) H. H. the Dalai Lama has so far sent three delegations to Tibet. From the Press statements concerning these delegations issued by H. H. the Dalai Lama, it is not possible to quantify the achievements of the delegations.

(c) and (d). The Government of India regard the contacts between the representatives of the Dalai Lama and the Chinese authorities as a matter primarily concerning the Dalai Lama and the Chinese authorities. Therefore, the Government of India granting permission for more delegations to visit Tibet does not arise.

Kidnapping of Indian Embassy Official in Pakistan

516. SHRI SATISH AGARWAL:
SHRI CHHANGUR RAM:
SHRI MADHAVRAO SCINDIA:
SHRI B. V. DESAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an Indian embassy employee was kidnapped in the presence of Pak Police in front of the house of a Supreme Court judge, taken 20 KM away from Islamabad and beaten up and his vehicle was damaged on September, 1980;

(b) if so, whether Government had protested against this to Pak Government; and

(c) if so, their reaction in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) An Indian Embassy official in Pakistan whilst returning home on his scooter was waylaid by some persons, beaten up and questioned for some time on 4th September, 1980.

(b) and (c). The Government have lodged strong protests with both the Pakistan Foreign Office in Islamabad and the Pakistan Embassy in New Delhi. It was pointed out to the Government of Pakistan that such incident could vitiate the climate of Indo-Pakistan relations and the Government of Pakistan should adhere to the provisions of the Vienna Convention regarding the protection of Embassy personnel.

डीजल शेटों की बढ़ायी गयी क्षमता

517. श्री फूलचन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे की बढ़ती हुई आवश्यकताओं को पूरा करने के लिये अनेक रेलवे डिवीजनों के मुख्यालयों तथा अन्य स्थानों पर डीजल शेटों की क्षमता बढ़ायी जा रही है ;

(ख) क्या इस हेतु रतलाम के डीजल शेट की क्षमता भी बढ़ायी गयी है और क्या इसकी क्षमता को और अधिक बढ़ाये जाने का प्रस्ताव है ; और

(ग) यदि हां, तो उसकी वर्तमान तथा प्रस्तावित क्षमता कितनी है ?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी हां ।

(ख) रतलाम डीजल शेट की क्षमता पहले ही 40 इंजनों से बढ़ाकर 100 डीजल इंजन कर दी गई है । इसे और बढ़ाने का कोई प्रस्ताव नहीं है ।

(ग) वर्तमान क्षमता 100 इंजनों की है और इसे बढ़ाने का कोई प्रस्ताव नहीं है, इसलिए प्रस्तावित क्षमता का प्रश्न नहीं उठता ।

रतलाम में स्टेनोग्राफरों तथा टाइपिस्टों की संख्या

518. श्री फूलचन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिम रेलवे में रतलाम मंडल मुख्यालय के प्रत्येक सेक्शन में काम करने वाले श्रेणी I तथा II के अधिकारियों की तथा स्टेनोग्राफरों, टाइपिस्टों, हेड क्लर्कों तथा कार्यालय अधीक्षकों की संख्या कितनी है ;